

SUPREME COURT OF INDIA

Prasad Dattatraya Prabhune

Vs.

Suresh Narottamdas Parmar

(S.P.Bharucha, Y.K.Sabharwal and S.N.Variava JJ.)

15.09.2000

ORDER

The Text below is only a summarized version of the order pronounced

Appellant filed application for framing additional issues in suit. Order under challenge is set aside as it rejects civil application.